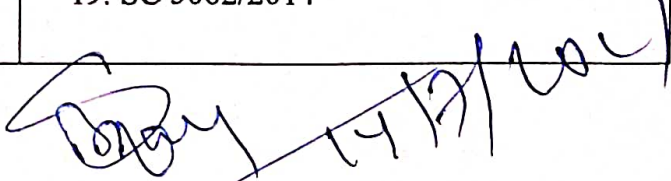


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 15.07.2021

Morning Session	Afternoon Session
<b>HEARING</b> 1. R.A. 5046/2020	<b>STEPS</b> 1. EX 5002/2019 2. M.A. 5005/2019 3. EX 5013/2019 4. EX 5018/2019 5. P and SC 5008/2020 6. M.A. 5039/2020 7. G and WC 5006/2020 8. R.A. 5097/2020 9. M.C. 5191/2020 10. M.A. 5079/2020 11. R.A. 5009/2021 12. G and WC 5002/2021
<b>EVIDENCE</b> 2. P and SC 5019/2019 3. P and SC 5021/2019 4. P and SC 5037/2019 5. M.C. 5049/2020 6. M.C. 5151/2020 7. P and SC 5026/2020 8. M.C. 5178/2020 9. P and SC 5003/2021	<b>ARGUMENTS</b> 13. R.A. 5049/2015 14. R.A. 5026/2016 15. R.A. 5062/2016 16. R.A. 5063/2016 17. R.A. 5072/2016
<b>AWAIT NOTICE</b> 10. R.A. 5082/2020 MA 5009/21 11. R.A. 5083/2020 MA 5010/21 12. R.A. 5084/2020 13. R.A. 5085/2020 14. M.A. 5009/2021 15. M.A. 5010/2021	<b>CHARGE</b> 18. SC 5024/2019
<b>AWAIT REPORT</b> 16. M.C. 5040/2019 17. M.C. 5095/2020 18. M.C. 5180/2020	<b>ACCUSED STATEMENT u/s 313 CrPC</b> 19. SC 5062/2014
<b>AWAIT LCR</b> 19. M.A. 5059/2020	

  
(Syed Baleegur Rahaman) Judge  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil cases listed on 15-07-2021 are posted to 16-09-2021.

**In the court of Addl Senior Civil Judge & JMFC, Anekal.**

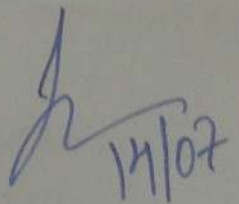
**Cause List Dated 15-07-2021.**

<b>Morning Session</b>			<b>Afternoon Session</b>		
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
1	O.S. No.1060/2015	Hearing	1	M.A. No.24/2021	Hearing
2	O.S. No. 724/2017	Hearing	2	O.S. No. 1209/2015	Arguments
3	O.S. No. 1234/2014	Arguments	3	O.S. No. 1007/2019	Arguments
4	O.S. No. 803/2009	Evidence	4	O.S. No. 802/2019	Evidence
5	O.S. No. 486/2011	Evidence	5	O.S. No. 864/2019	Evidence
6	O.S. No. 683/2011	Evidence	6	O.S. No. 931/2019	Evidence
7	O.S. No. 800/2011	Evidence	7	O.S. No. 1047/2019	Evidence
8	O.S. No. 716/2012	Evidence	8	O.S. No. 1067/2019	Evidence
9	O.S. No. 688/2018	Evidence	9	O.S. No. 250/2020	Evidence
10	O.S. No. 693/2019	Evidence	10	O.S. No. 1009/2013	A/P
11	O.S. No. 783/2012	A/P	11	O.S. No. 760/2014	Steps
12	O.S. No. 479/2009	Steps	12	O.S. No. 1253/2015	Steps
13	O.S. No. 648/2010	Steps	13	O.S. No. 737/2016	Steps
14	O.S. No. 670/2011	Steps	14	O.S. No. 585/2017	Steps
15	O.S. No. 804/2011	Steps	15	O.S. No. 801/2017	Steps
16	O.S. No. 649/2012	Steps	16	O.S. No. 833/2017	Steps
17	O.S. No. 554/2013	Steps	17	O.S. No. 850/2017	Steps
18	O.S. No. 795/2013	Issues	18	Ex. No. 11/2020	Steps
19	O.S. No. 805/2014	Issues	19	O.S. No. 726/2015	Issues
20	O.S. No. 677/2015	Issues	20	O.S. No. 1097/2018	Issues

**Name of the Court: II Addl. Civil Judge & JMFC, Anekal  
cause list dated: 15-07-2021**

Sl. No	Morning Session	Stage of Cases	Sl. No	After Noon Session	Stage of Cases
1	OS No. 356/95	Evidence	1	OS No. 76/15	Evidence
2	OS No. 11/09	Evidence	2	OS No. 301/16	Evidence
3	OS No. 71/09	Evidence	3	OS No. 501/16	Evidence
4	OS No. 353/11	Evidence	4	OS No. 13/17	Evidence
5	OS No. 147/13	Evidence	5	OS No. 506/17	Evidence
6	OS No. 62/14	Evidence	6	OS No. 294/18	Evidence
7	OS No. 163/14	Evidence	7	OS No. 469/19	Evidence
8	OS No. 685/14	Evidence	8	OS No. 5/17	D/ Evidence
9	OS No. 220/10	Cross of PW-1	9	OS No. 584/09	Further Chief
10	OS No. 245/12	Cross of PW-1	10	OS No. 17/13	Further Chief
11	OS No. 253/12	Cross of PW-1	11	OS No. 8/15	Further Chief
12	OS No. 259/12	Cross of PW-1	12	OS No. 279/12	Hearing
13	OS No. 263/12	Cross of PW-1	13	OS No. 888/12	Hearing
14	OS No. 264/12	Cross of PW-1	14	OS No. 692/13	Hearing
15	OS No. 590/12	Cross of PW-1	15	OS No. 413/16	Hearing
16	OS No. 46/13	Cross of PW-1	16	OS No. 159/17	Hearing
17	OS No. 40/13	Arguments	17	OS No. 406/17	Hearing
18	OS No. 97/07	Hearing	18	OS No. 12/19	Hearing
19	OS No. 352/08	Hearing	19	OS No. 296/19	Hearing
20	OS No. 15/09	Hearing	20	OS No. 124/20	Summons

**Note: All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka, Bengaluru.**

  
**II Addl. Civil Judge & JMFC,  
Anekal.**



In the Court of Sri. M.N Ram Prashanth. Prl. Civil Judge and JMFC Anekal.

Cause List Dated :- 15.07.2021

Morning Session		Stage of the Case	After Noon Session		Stage of the Case
1)	OS No.272/2016	Plaintiff Evidence	1)	CC No.408/2016	Hear Further
2)	OS No.590/2014	Cross of PW1	2)	PCR No.40/2020	Hear Further
3)	CC No.68/2009	Arguments	3)	PCR No.292/2012	Protest Petition
4)	CC No.1160/2011	Arguments	4)	CC No.800/2010	Proclamation
5)	CC No.1918/2017	Cross examination	5)	CC No.922/2014	Proclamation
6)	PCR No.36/2016	Sworn Statement	6)	CC No.956/2016	Plea
7)	CC No.342/2016	HBC	7)	CC No.915/2010	NBW to accused
8)	CC No.425/2016	HBC	8)	CC No.1259/2010	NBW to accused
9)	CC No.948/2016	HBC	9)	PCR No.681/2019	Sworn Statement
10)	CC No.1015/2016	HBC	10)	PCR No.141/2020	Sworn Statement
11)	CC No.1069/2016	HBC	11)	PCR No.162/2020	Sworn Statement
12)	CC No.657/2017	HBC	12)	PCR No.180/2020	Sworn Statement
13)	CC No.1552/2017	HBC	13)	PCR No.182/2020	Sworn Statement
14)	CC No.1686/2017	HBC	14)	PCR No.231/2020	Sworn Statement
15)	PCR No.320/2017	Objection	15)	PCR No.305/2020	Sworn Statement
16)	PCR No.680/2019	Hear	16)	PCR No.323/2020	Sworn Statement
17)	CrL.Misc.1427/2015	FLW	17)	CrL.Misc.308/2017	Await report
18)	PCR No.261/2016	Await report	18)	CrL.Misc.744/2017	FLW
19)	PCR No.123/2018	Await report	19)	CrL.Misc.1449/2016	FLW
20)	PCR No.427/2018	Await report	20)	CrL.Misc.512/2015	FLW

*Prl.Civil Judge and JMFC.,  
Anekal.*

**NOTE :-** 1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS portal.

2. All advocates are requested to strictly follow SOP dated 25.06.2021 issued by Hon'ble High Court of Karnataka.